

No. of Report	Subject
43. Forty-third	Report on the Offences against the National Security.
44. Forty-fourth	Appellate Jurisdiction of the Supreme Court in Civil Matters.
45. Forty-fifth	Civil Appeals to the Supreme Court on a Certificate of Fitness.
46. Forty-sixth	The Constitution (Twenty-fifth Amendment) Bill, 1971.
47. Forty-seventh	Trial and Punishment of Social and Economic Offences.
48. Forty-eighth	Some questions under the Code of Criminal Procedure Bill, 1970.
49. Forty-ninth	The proposal for inclusion of agricultural income in total income for purposes of determining the rate of income-tax under the Income-tax Act, 1961.
50. Fiftieth	The proposal to include persons connected with Public examinations within the definition of "Public servant" in the Indian Penal Code.
51. Fifty-first	Compensation for injury caused by automobiles in hit-and-run cases.
52. Fifty-second	Estate Duty on property acquired after death.
53. Fifty-third	Effect of Pensions Act, 1871, on the right to sue for pensions of retired members of the public services.
54. Fifty-fourth	Code of Civil Procedure, 1908.

#### REINTRODUCTION OF BHUSAVAL-NAGPUR PASSENGER TRAIN

\*B87. SHRI N. K. SHEJWALKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to reintroduce 381(382 Bhusaval-Nagpur Passenger train and also speed up Maharashtra Express; and

(b) if so, the details thereof and the time by when the proposal will be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) Does not arise.

#### LICENCES FOR MANUFACTURE OF POLYETHENE GRANULES

\*688. SHRI SWAMINATHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of the applicants who applied for licences for the manufacture of Polyethene granules, State-wise;

(b) whether licences have been issued only to the Imperial Chemical Industries and the Union Carbide Ltd; if so, the reason for rejecting the other applications; and

(c) the policy of Government for meeting the shortage of raw materials for the production of polyethene paper?